

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Jammu/Srinagar

NOTIFICATION  
Jammu, 10<sup>th</sup> March, 2023

**S.O 129.**— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O.119 of 2021 dated 07-04-2021, the Government hereby appoint the following Judicial Officers as Special Judges Anti Corruption for trial of offences specified in Section 4 of the said Act within the territorial jurisdiction shown against each:

S. No.	Name of the Judicial Officer Shri	Place of posting/ Jurisdiction
01	S.C.Kattal, Principal District & Sessions Judge, Anantnag	Additional District and Sessions Judge, Anantnag (designated Special Court under Prevention of Corruption Act)
02	Naseer Ahmad Dar, Principal District & Sessions Judge, Pulwama	Additional District and Sessions Judge, Pulwama (designated Special Court under Prevention of Corruption Act)

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-Jud/8/2022-10.

Dated.10-03-2023.

Copy to the:

1. Ld. Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary) Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh at Jammu. This is with reference to his letter No. 7905/GS dated 10-03-2023.

*Handwritten signature/initials*

**LAW-Jud/8/2022-10-Law, Justice and Parliamentary Affairs**

**I/191823/2023**

6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. Concerned Judicial Officers
8. Director Anti-Corruption Bureau, J&K, Jammu.
9. Director, Archeology, Archives and Museums, J&K, Jammu.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.

*Ashish Gupta*  
10-03-23

**Additional Secretary to Government**

*Ashish Gupta*  
10-03-2023